

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.342/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AKONA ENGINEERING PVT LTD V/S M/S R K CONSTRUCTIONS (INDIA) PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Babita Jain, Adv.

: For the Operational Creditor

NONE

: For the Corporate Debtor

ORDER

- 1.** There is no representation today on behalf of the Corporate Debtor. Ld. Counsel, Ms. Babita Jain appears on behalf of the Operational Creditor.
- 2.** In view of the fact that there is no representation today on behalf of the Corporate Debtor, in the interest of justice, the matter is adjourned for 5th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

12th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**